GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3549 ANSWERED ON:15.12.2011 CARTELIZATION BY TYRE INDUSTRY Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether a report has been submitted by the Director General to the Competition Commission of India (CCI) regarding cartelization in the tyre industry;

(b) if so, the details of the said report;

(c) whether the CCI is now planning to investigate the possibility of cartelization in the tyre industry; and

(d) if so, the names and response of the tyre companies which are being investigated?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIR (SHRI R.P.N. SINGH)

(a) Yes, Madam.

(b)to(d) Since, the matter is subjudice before the Competition Commission of India (CCI), which is a quasi-judicial body, it is not in the interest of justice to disclose the details of Director General's report including the names and response of the tyre companies, which are being investigated.